



**।आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणेमें।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**PUNE BENCHES "A" :: PUNE**

**BEFORE MS.ASTHA CHANDRA, JUDICIAL**  
**MEMBER, AND**  
**DR.DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

**आयकर अपील सं. / ITA No.842/PUN/2024**

**निर्धारण वर्ष / Assessment Year: N.A.**

Joshconnect Foundation, 1A-506, Gera Trinity Towers, Grant Road, Kharadi, Pune – 411014. PAN: AADTJ1424C	V s	The Commissioner of Income Tax, Exemption, Pune.
Appellant/ Assessee		Respondent /Revenue

Assessee by	Shri Abhay Shastri – AR
Revenue by	Shri Mirtyunjoy Barnwal – DR
Date of hearing	12/09/2024
Date of pronouncement	12/09/2024

**आदेश/ ORDER**

**PER DR. DIPAK P. RIPOTE, AM:**

This is assessee's appeal against the order of  
ld.Commissioner of Income Tax(Exemption), Pune under section  
80G of the Act, dated 19.03.2024.

2. At the outset of hearing, ld.AR for the assessee submitted  
that they have filed a new application for 80G registration which



has been admitted by Id.CIT(E), therefore, assessee intends to withdraw the appeal. Ld.AR filed written request for withdrawal.

3. On the other hand, Id.DR for the Revenue did not object to the withdrawal request made by the assessee.

4. Considering the request of the assessee, we allow to withdraw the appeal of the assessee. Hence, grounds raised by the assessee are dismissed as withdrawn.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 12<sup>th</sup> September, 2024.

**Sd/-**  
**(MS.ASTHA CHANDRA)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(DR. DIPAK P. RIPOTE)**  
**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 12<sup>th</sup> Sep, 2024/ SGR\*

**आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्डफ़ाइल / Guard File.

ITA No.842/PUN/2024



आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary  
आयकर अपीलिय अधिकरण, पुणे/ITAT, Pune.